

Notice

Advocates are requested to supply copies of paper book(s) and interim/final order(s) passed by this Hon'ble Court as well as fresh status of fully burnt FAOs cases mentioned in the list enclosed, to Reconstruction Cell, for reconstruction of burnt documents.

C. S. S. S.
28/9/20
Assistant Registrar
(Civil Revision Branch)

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Advocate are requested to supply copy of paper book(s), interim/final order(s) passed by this Hon'ble Court as well as fresh status of the cases mentioned below, for reconstruction of burnt documents.

Sr. No.	Case	No	year	Parties name	
1	FAO	2071	1982		
2	FAO	2716	1983		
3	FAO	807	1984	NA	NA
4	FAO	1563	1984		
5	FAO	1886	1984		
6	FAO	432	1985	SURDARSHAN KAUR	DO
7	FAO	961	1985		
8	FAO	2003	1985		
9	FAO	251	1986	PRABHA DEVI	DO
10	FAO	1387	1986		
11	FAO	1147	1986	NA	NA
12	FAO	486	1986	-DO--	RAMPHAL ETC
13	FAO	2287	1987		
14	FAO	8	1987		
15	FAO	156	1987	NA	NA
16	FAO	591	1988	BALJIT KAUR	M/S AZAD NAKODAR BUS SERVICE.
17	FAO	957	1988	MANJU BALA	SARWAN SINGH
18	FAO	969	1989	ASHWANI KUMAR	GURDEV SINGH
19	FAO	1288	1991	SHINGARI	P.VASUDEVA
20	FAO	279	1992	GIAN SINGH	MOHAN SINGH
21	FAO	278	1992	GIAN SINGH	MOHAN SINGH
22	FAO	1251	1992	NA	NA
23	FAO	1252	1992	NA	NA
24	FAO	463	1992		
25	FAO	57	1993	NA	NA
26	FAO	2214	1994	NA	NA
27	FAO	1304	1994		
28	FAO	294	1994	X	X
29	FAO	407	1995	SMT. SALOCHNA ETC.	-DO-
30	FAO	408	1995	-DO-	-DO-
31	FAO	857	1996	NA	NA
32	FAO	877	1996	NA	NA
33	FAO	1054	2000	TREATED AS CANCEL VIDE FAO 69 OF 2000	NOT KNOWN
34	FAO	3496	2000	NA	NA
35	FAO	5073	2000		
36	FAO	3629	2000		
37	FAO	5134	2004		
38	FAO	5971	2004	XX	XX
39	FAO	6829	2005		
40	FAO	416	1999	CANCELLED	NOT KNOWN
41	FAO	880	1998	TO BE TREATED AS CANCELLED	NOT KNOWN
42	FAO	431	1999	CANCELLED	NOT KNOWN
43	FAO	644	1998	CANCELLED	NOT KNOWN
44	FAO	1049	2000	TREATED AS CANCELLED	NOT KNOWN
45	FAO	1017	2000	TREATED AS CANCELLED	NOT KNOWN
46	FAO	1197	1992		